(i) Need for developing industries in accordance with the priorities and targets laid down in the Five Year Plans;

(ii) Need for canalisation of investments into priority industries and the discouragement of investment in comparatively non-essential industries;

(iii) Need for establishment of export oriented/import saving industries; and the foreign exchange expenditure involved in a particular scheme;

(iv) Supply position of raw materials;

(v) Desirability of avoiding concentration of ownership and control of industries in a few hands;

(vi) Need for balanced regional development;

(vii) Need to protect small scale and cottage industries and prevent undue competition between the large scale and the small scale sectors; and

(viii) Availability of power, water and transport facilities at site where the unit is proposed to be set up.

It has not been the practice to give special preference to applications from any group or community.

(b) Separate statistics of licences issued to Members of Scheduled Castes and Scheduled Tribes are not maintained. During the last three years, in all 925 licences have been issued. Details of all licences issued are published in the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences, the "Weekly Indian Trade Journal" and the "Monthly Journal of Industry and Trade". Copies of these Journals are supplied to the Library of tne Parliament.

(c) No specific programme has beeen undertaken in this respect. However, loan and other facilities for setting up industrial units, particularly in the small scale sectors are available, which can be utilised by persons from Scheduled Castes and Tribes, along with others.

New Rail Facility For Small Consignors

1216. SHRI HARDAYAL DEVGUN:
SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to introduce new rail facility for small consignors; and

(b) if so, the details of the scheme and when it is likely to be introduced?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No, Sir. The small consignors are provided with the same facilities for booking traffic by rail as are given to big consignors.

(b) Does not arise.

Running of train between Ghaziabad and Shahadara

1217. SHRI HARDAYAL DEVGUN:
SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware of the fact that thousands of people residing in Shahadara (Delhi) daily go to Ghaziabad for studies and service purposes and there is no train running between Ghaziabad and Shahadara during 17.15 and 19.34 hours resulting in great inconvenience to the passengers; and

(b) the steps Government propose to take in the matter?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The average number of daily passengers travelling between Delhi-Shahadara and Ghaziabad is 700. Between 17-15 hrs. and 19-35 hrs. there is no train from Ghaziabad to Delhi Shahadara.

(b) The feasibility of changing the timings of 1 ATD Agra-Delhi Passenger so as to leave Ghaziabad at 17.30 hrs. is under examination.

उत्तर प्रदेश में अखबारी कागज का कारखाना स्थापित करना

1218. **श्री मोलहू प्रसाद :**
श्री ओमप्रकाश त्यागी :
श्री रामस्वरूप विद्यार्थी :

क्या **औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में एक अखबारी कागज का कारखाना स्थापित करने का प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां, तो इस प्रयोजन के लिये कहां पर स्थान चुना गया है;

(ग) क्या सरकार को इस तथ्य की जानकारी है कि मेरठ के हस्तिनापुर क्षेत्र में एक विशेष प्रकार की घास उगती है जो कागज के उत्पादन के लिये बहुत उपयोगी होती है; और

(घ) यदि हां, तो क्या सरकार का विचार हस्तिनापुर में एक अखबारी कागज का कारखाना स्थापित करने का है ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) और (घ). जी, नहीं ।

मेरठ-नई दिल्ली शटल रेलगाड़ी के तीसरे दर्जे के डिब्बों में पंखों तथा रोशनी की व्यवस्था

1219. **श्री मोलहू प्रसाद** : क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि मेरठ-नई दिल्ली शटल रेलगाड़ी के तीसरे दर्जे के डिब्बों में पंखों तथा रोशनी की पर्याप्त व्यवस्था नहीं है जबकि दूसरे दर्जे के डिब्बों में ये सुविधायें उपलब्ध हैं;

(ख) यदि हां, तो क्या इस विषमता को दूर करने के लिये तुरन्त कार्यवाही की जायेगी;

(ग) क्या यह सच है कि रेलवे अधिकारी इस शटल गाड़ी को कई स्थानों पर रोक देते हैं जिससे वह अपने गन्तव्य स्थान पर देर से पहुंचते हैं;

(घ) क्या इससे कीमती सरकारी समय बर्बाद होता है क्योंकि अनेक सरकारी कर्मचारी इस गाड़ी में यात्रा करते हैं; और

(ङ) यदि हां, तो इस मामले में सुधार करने के लिये क्या कार्यवाही करने का विचार है ?

रेलवे मंत्री (डा० राम सुभग सिंह): (क) और (ख). दूसरे और तीसरे, दोनों दर्जों के डिब्बों में रोशनी और पंखों की पर्याप्त व्यवस्था है । फिर भी, ऐसी घटनाएं हुई हैं जब उपकरणों की बड़े पैमाने पर चोरियों तथा उठाईगीरी के कारण इस गाड़ी की सभी बत्तियां और पंखे बन्द पड़ गये । जनित्र उपस्करों को फिर से चालू करने तथा बत्तियों और पंखों के उपकरणों की पूर्ण व्यवस्था करने के सम्बन्ध में सभी प्रयास किये जा रहे हैं ।

(ग) से (ङ). 2एन०एम० मेरठ-नई दिल्ली शटल के रास्ते में कभी-कभी रुके रहने का कारण खतरे की जंजीर का खींचा जाना, अन्य गाड़ियों से क्रास होना, आदि है । परिहार्य विलम्ब के सभी मामलों में कार्रवाई की जाती है ताकि ऐसे विलम्ब न होने पाये ।

Closure of Uneconomic Branch Lines on Northeast Frontier Railway

1220. SHRI P.C. ADICHAN:
SHRI HARDAYAL DEVGUN: